

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No. 11589 of 2017

(Arising out of OIO-KDL-COMMR-PVRR-122-2016-17 Dated-20/02/2016 passed by
Commissioner of CUSTOMS-KANDLA)

Rajendra Agarwal

No 33 Nri Colony Mandakini
Gk -Iv, NEW DELHI, NEW DELHI

.....Appellant

VERSUS

C.C.-KANDLA

Custom House,
Near Balaji Temple,
Kandla, Gujarat

.....Respondent

APPEARANCE:

Shri. T. Chakrapani, Consultant for the Appellant

Shri. Anand Kumar, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. RAJU, MEMBER (TECHNICAL)
HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)**

DATE OF HEARING: 26.04.2023
DATE OF DECISION:26.04.2023

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 11576 of 2017.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**